

(2)

3. Respondents shall file the reply on 30.3.1988 with a copy to the applicant's advocate.
4. Keep the case before the Registrar on 30.3.1988 for reply of the respondents and directions.

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(A. John)
Member (A)

(M. B. Majumdar)
Member (T)

Date: 30/3/88.

Mrs. Radha D'Souza, Advocate appears for the applicant. Mr. J. D. Desai, Advocate for Mr. M. I. Sethna, counsel appears for the respondents. He says that the reply is not yet ready and he would require some more time to file the reply. He, therefore, prays for some more time to file the same. Mrs. D'Souza has no objections.

Adjourned to 30th June 1988 for directions.

Contd.